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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


**TP 4-A in TP No. 4/397-398/NCLT/AHM/2016 (New)
C.A 228/2009 in C.P. No. 98/397-398/CLB/MB/2009 (Old)**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2018**

Name of the Company: Jyotsnaben P. Patel
V/s.
Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

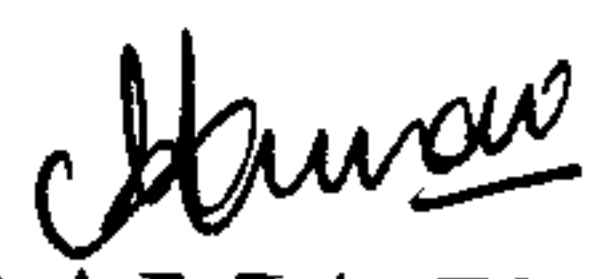
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Aditya Bihani	Advocate	Respondent	
2.	for Anuj K Trivedi			


ORDER

Advocate Mr. Ajay Panicker is present for the Petitioner. Advocate Mr. Aditya Bihani i/b Advocate Mr. Anuj K. Trivedi is present for Respondents 1, 2 and 4.

On the request of the Respondent, ^{the} matter is adjourned.

List the matter on 17.09.2018


**MANORAMA KUMARI
MEMBER JUDICIAL**
Dated this the 25th day of July, 2018


**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**